

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1261
ANSWERED ON:03.03.2011
BHARAT NIRMAN PROGRAMME
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the target fixed for providing safe drinking water in Maharashtra under Bharat Nirman Programme alongwith the target achieved;
- (b) the total number of uncovered habitations in the State under the programme as on date; and
- (c) the steps taken by the Government to ensure that all the people in the State get potable supply within the set time-frame?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(MS. AGATHA SANGMA)

(a)&(b): At the inception of Bharat Nirman Programme in 2005, Maharashtra had targeted to cover 17,738 uncovered, 11,579 slipped back and 3,787 quality affected habitations. Against this, by the end of Bharat Nirman Phase-I i.e. on 31.3.2009, Maharashtra had covered 17,738 uncovered, 13,987 slipped back and 3,622 quality affected habitations. Figures of coverage included coverage of habitations by the State, which were not included in the original Bharat Nirman target and other newly developed habitations. As on 1.4.2009, the balance number of habitations remaining to be covered was 3,389 quality affected habitations. During the first year of Bharat Nirman Phase-II, the State covered 1008 quality affected against a target of 2086 habitations. The target fixed for 2010-11 for the State is coverage of 4122 quality affected habitations. As per the data provided by the State on the departmental Integrated Management Information System (IMIS), the achievement as on 31.3.2011, is 1414 habitations.

(c): The State Government is required to prepare an Annual Action Plan to implement various components and activities of the NRDWP. It has to mark the targeted habitations and provide details of works, schemes and activities in the on-line Integrated Management Information System (IMIS). Coverage and progress data is also to be entered in the online IMIS. 13 monitoring formats have been developed for monitoring all aspects of implementation of the programme. This is regularly monitored. Further, Senior Officers/Area Officers/Technical Officers tour the State to assess the implementation of the Programme. The Department also conducts meetings of the Secretaries in charge of rural water supply, regional review meetings, video-conferencing, etc. through which implementation of National Rural Drinking Water Programme is monitored.